

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****DUXTON HILLS BUILDER PRIVATE LIMITED OPERATING IN REAL ESTATE/ INFRASTRUCTURE ACTIVITIES AT CHANDER MAL COMPLEX, PLOT NO-9, OFFICE NO. - 9 FIRST FLOOR, DHARAMVIR MARKET, BADARPUR, NEW DELHI – 110044**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>S. No.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN No.	Duxton Hill Builder Private Limited PAN No.: AACCD3537A CIN No.: U65100DL2005PTC142867
2.	Address of the registered office	Chander Mal Complex, Plot No-9, Office No. – 9, First Floor, Dharamvir Market, Badarpur, New Delhi - 110044
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Chander Mal Complex, Plot No-9, Office No. – 9, First Floor, Dharamvir Market, Badarpur, New Delhi - 110044
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	FY 2021-22: Revenue from operations is Nil.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (withschedules) of two years, lists of creditors are available at URL:	Can be sought by sending an email to the Resolution Professional at ip.duxtonhills@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to the Resolution Professional at ip.duxtonhills@gmail.com
10.	Last date for receipt of expression of interest	October 16, 2023
11.	Date of issue of provisional list of prospective resolution applicants	October 26, 2023
12.	Last date for submission of objections to provisional list	October 31, 2023



13.	Date of issue of final list of prospective resolution applicants	November 10, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	November 15, 2023
15.	Last date for submission of resolution plans	December 14, 2023
16.	Process email id to submit Expression of Interest	Ip.duxtonhills@gmail.com

*Vineet Gupta*



Vineet Gupta  
Resolution Professional  
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AFA valid upto: 20.10.2023  
Ph. +91-9811022855

Date: October 01, 2023  
Place: New Delhi